

DIVISION BENCH

O-130

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/175(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th July, 2021, 10:30 A.M

Name of the Company	ALCLAD FABRICATION PVT. LTD. Vs. SIMPLEX INFRASTRUCTURE LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | |
|--------------------------------|----------------------------|
| 1. Mr. Gopal Pahari, Advocate |] For Operational Creditor |
| 2. Ms. Mandeep Kaur, Advocate |] |
| 1. Mr. Snehashis Sen, Advocate |] For Corporate Debtor |

ORDER

1. Ld. Counsel on both sides present.
2. Both sides are hereby directed to complete e-filing requirement and ensure defect free status before next date of hearing.
3. List this matter on 20/09/2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

hb.